IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA NO. 76 OF 2020

Aleksander Kurganov

..... Applicant

Versus

State and Anr. Respondents

Ms Caroline Collasso and Mr. Raju Poulekar, Advocates for the Applicant.

Mr. Mahesh Amonkar, Addl. Public Prosecutor for Respondents.

CORAM: M. S. JAWALKAR, J. DATE: 18th November, 2020.

<u>P.C.</u>

Ms. C. Collasso, the learned Counsel, appears for the Applicant and Mr. Mahesh Amonkar, the learned Additional Public Prosecutor, appears for the respondents.

2. Learned Additional Public Prosecutor seeks time to file reply.

3. Time granted. Stand over to 25.11.2020.

M. S. JAWALKAR, J.

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